

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

IB. No. (IB)-400(ND)/2017

**PRESENT: SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
16.10.2017**

**NAME OF THE COMPANY:** Union Bank of India Vs. Ashoka Maltiyarn Mills  
Ltd.

**SECTION OF THE COMPANIES ACT:** 7 of IBC, 2016

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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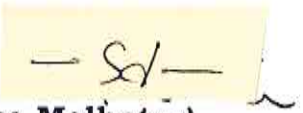
	For the Petitioner (s)	: Mr. Mani Solanki, Proxy Counsel		
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	For the Respondent (s)	: Shri Kuldip Malik, Advocate		
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**Order**

Respondents have been duly served and have put in appearance through Shri Kuldip Malik, Advocate. Ld. Counsel prays for some time to file reply.

To come up on 26<sup>th</sup> October, 2017.

  
**(Ina Malhotra)**  
**Member (J)**